

IN THE COURT OF JUDICIAL MAGISTRATE No. V, MADURAI

Present: Thiru.E. Pravin Kumar, B.A., B.L.,

Judicial Magistrate No.V, Madurai

Friday, 17th day of July 2020

Crmp.No.564 / 2020

Kumar @ Muthu kumar

S/o.Samy @ Chinnasamy

.... Petitioner/Accused

Vs

State rep. by Sub Inspector of police,

S.S.Colony Police Station

Crime No.1134/2020

U/sec. 25 (1B) (b),4 Arms Act, 4(b), 5 IES Act.

... Respondent/Complainant

17-07-2020

Order

Heard. Records perused. The alleged offence are exclusively triable by sessions court. No specific grounds are pleaded or argued by the accused. At this stage this application is not maintainable . In the result, this application is dismissed.

Sd/-E.Pravinkumar

Judicial Magistrate No. V,

Madurai